

Mentioning

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

**C.P. No. 34 /2017
CA-807/2016, HC**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February, 2017, 10.30 A.M

Name of the Company	Hindware Home Retail Pvt.Ltd. & Anr		
Under Section	230,231		Amalgamation
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhuteria, Adlr. Petitioner

*Manju
7/2/17*

ORDER

Ld. Counsel for the petitioner is present. The petition is admitted subject to scrutiny by the Dept. Let notice be served along with a copy of the petition on the Central Government through the Regional Director, Ministry of Corporate Affairs, Eastern Region, Kolkata by 23rd February, 2017. Advertisements of the notice of the petition are to be published once in the Business Standard and once in Pratidin by 23rd February, 2017. The matter will appear on 07/03/2017. Before this date Central Government may file their reply. Registry is also directed to send the notice to the Central Government through E-mail.

Certified photo copy of the order may be provided, if applied for, subject to compliance with all necessary formalities.



(S. Vijayaraghavan)
Member (T)



(Vijai Pratap Singh)
Member (J)